

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) and (b). A number of telegrams have been received seeking Government's intervention in the dispute between the Vidyapeeth and its employees. The University Grants Commission has informed that no such request has been received by the Commission. With the consent of the management as well as the employees of the Vidyapeeth, the Chief Minister of the State made an attempt to mediate in the matter but settlement could not be arrived at. The agitation is continuing.

Cancellation of Applications for Milk Tokens of D.M.S.

4775. **SHRI MANORANJAN BHAKTA:** Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the Delhi Milk Scheme has arbitrarily suspended registration of applications for issue of fresh milk tokens to the public;

(b) whether it has also been decided to cancel the applications for issue of milk tokens already registered by the DMS retrospectively;

(c) if so, reasons for doing so and whether this is likely to cause great deal of harassment to the Public; and

(d) whether applications on medical grounds have also been cancelled and no token will be issued to anybody on any basis and if so, reasons?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI SURJIT SINGH BARNALA): (a) No, Sir. Delhi Milk Scheme has a maximum handling capacity of 3.75 lakhs litres of milk per day only. This capacity has since been achieved by allowing all the applicants who have been registered with the DMS upto 31st December, 1976, to draw milk from the Scheme. 38,440 applicants were on the waiting list of DMS as

on 31st March, 1977. Since it would not have been possible to cover most of these persons on the waiting list in the foreseeable future, the Chairman, DMS issued Press Note advising the Public about suspension of further registration of applications.

(b) No, Sir.

(c) In view of answer to (b) above, the question does not arise.

(d) All applications already registered upto 31-3-77 on medical grounds are still valid.

Employees belonging to Scheduled Castes Working in U.G.C.

4776. **SHRI SHIV NARAIN SARSONIA:** Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) the number and the percentage of employees belonging to Scheduled Castes working in each category in the University Grants Commission;

(b) whether the employees of these categories have submitted memoranda many a time in regard to promotions; and

(c) if so, the facts thereof?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) A statement showing the information furnished by University Grants Commission is laid on the Table of the House. [*Placed in Library. See No. LT-824/77.*]

(b) and (c). According to the information furnished by the U.G.C., during the last one year, representations were received by University Grants Commission from an Assistant Secretary, an Assistant, a Statistical Assistant and a Lower Division Clerk belonging to the Scheduled Castes. They have represented that a special consideration should be shown to them in promotion to the next higher grade.